

(d) progress so far made in this regard?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHOUDHURY) : (a) Eastern Coal-fields Ltd. has suffered some loss in production of coal due to power shortage.

(b) Yes, Sir.

(c) and (d). Two gas turbines, each of 5 MW are in the final stages of commissioning at Ratibati and Ghanshyam for the Eastern Coal-fields Ltd. These sets are to be commissioned by the end of August '82.

ECL is also installing eight 500 KVA diesel generating sets of which three have been commissioned and the remaining five are expected to be commissioned shortly. The company also plans to commission an old 14 MW generating set which has been procured from the Madhya Pradesh Electricity Board.

#### **Estimated Shortfall in Power Output at the end of Sixth Plan**

\*362. SHRI GHULAM RA-SOOL KOCHACK : Will the Minister of ENERGY be pleased to state :

(a) whether the Planning Commission has pointed out and had estimated shortfall of about 5000 MW capacity in the power output;

(b) if so, the main reasons put forward by them in this regard ;

(c) whether the Planning Commission has been asked to provide the Ministry sufficient funds to overcome this deficit ; and

(d) if so, to what extent the Ministry has been provided funds to achieve the power target set for the Sixth Plan ?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHOUDHURY) : (a) - Yes, Sir.

(b) (i) Delay in the supplies of plant and equipment;

(ii) Weak project management in many of the electricity boards/project implementing agencies;

(iii) Shortage of cement and steel and limitation in the number of agencies for taking up specialised items of work; and

(iv) Due to increasing operating cost and shortfall in the additional resources mobilisation, the actual flow of funds to the State Electricity Boards have fallen short of the provisions made during the Plan formulation.

(c) and (d). An assessment of additional funds required for the power sector has been forwarded to the Planning Commission for consideration during the mid-term review of the Sixth Plan, after which the position would become clear.

#### **Domkhar Micro Hydel Schemes for Ladakh**

\*363. SHRI P. NAMGYAL : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that some papers of the 2 MW Domkhar Micro Hydel Scheme in Ladakh have been lying with Central Water Commission and Central Electricity Authority since 1979 for clearance;

(b) whether it is also a fact that the final clearance of the project is yet to be given by the C.W.C.;

(c) if replies to (a) and (b) above be in the affirmative, what are the

main problems which are coming in the way of the clearance of the project and how long it will take to clear it;

(d) whether Government propose to take up the issue on a priority basis keeping in view the backwardness and non-existence of electric power in the area; and

(e) if not, the reasons therefor?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHOUDHURY): (a) Yes, Sir.

(b) Yes, Sir. Central Water Commission are yet to give their recommendations.

(c) Central Water Commission are awaiting certain geological details and clarification on certain design aspects from the project authorities.

(d) and (e). When all technical data become available the techno-economic scrutiny by the Central Electricity Authority will be completed without delay.

### Repair of Idle Wells

\*364. SHRIMATI SANYOGITARANE: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the expenditure to be incurred on repair works of idle wells in the country and additional oil to be produced annually after these idle wells are made operational;

(b) the steps being taken in this regard and whether any foreign technical assistance will be sought for the purpose; and

(c) the details in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) and (b). No separate budget provision is made for the repair of sick wells as this work is carried out as a part of normal regular oil-field operations. In some complicated sick wells where sophisticated technology, etc. is needed, foreign technical assistance is obtained. A contract has been signed by the ONGC with V/O Techno-export of USSR for reviving about 120 such complicated wells in the Western Region. Under this contract Soviet experts and equipment will be supplied at an estimated cost of about Rs. 4 crores. An assessment of the additional production from the repaired wells can be formed only after the wells have been repaired and their production rates tested.

(c) Following steps have been taken to repair the sick wells and to put them on production:—

- (1) Purchase of new work over rigs;
- (2) Operating all these rigs round the clock instead of the present 8 or 16 hours working;
- (3) Procurement of latest handling tools and safety equipment to speedup the operation.
- (4) Contract workover services.
- (5) Stimulation of wells.
- (6) Hiring of workover-cum-jack up rigs for offshore areas. Foreign technical assistance has been sought from V/O Techno-export of USSR for repair of problematic sick wells and from M/s NOWSCO of Canada for well stimulation jobs in onshore areas of Western Region. In addition workover service contract for Eastern Region is also envisaged.